

अनिवार्य सेवा निवृत्तियाँ

1464. श्री रामानन्द तिवारी : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) आपात-स्थिति के दौरान विभिन्न राज्यों में, राज्य-वार, कितने आई० पी० एम० अधिकारियों को अनिवार्य रूप में सेवा निवृत्त किया गया ;

(ख) उपरोक्त अवधि में राज्य-वार, कितने आई० ए० एम० अधिकारियों को अनिवार्य रूप में सेवा निवृत्त किया गया ; और

(ग) पूरे देश में गृह मंत्रालय के कितने अधिकारियों एवं कर्मचारियों को अनिवार्य रूप में सेवा निवृत्त किया गया ?

गृह मंत्री (श्री चरण सिंह) : (क) आपात-स्थिति के दौरान 12 आई० पी० एम० अधिकारियों को अनिवार्य रूप में सेवा निवृत्त किया गया था । राज्य-वार ब्योरा मंलग्न विवरण के शीर्षक 2 में दिया गया है । इनमें में मध्य प्रदेश मंत्रगं का एक अधिकारी वाद में पुनर्नियुक्त किया गया है ।

(ख) आपात-स्थिति के दौरान ग्यारह आई० ए० एम० अधिकारियों को अनिवार्य रूप में सेवा निवृत्त किया गया था । राज्य-वार ब्योरा मंलग्न विवरण के शीर्षक 3 में दिया गया है ।

(ग) सूचना एकत्रित की जा रही है और प्राप्त होने पर मदन के मभा पटल पर रक्ष दी जायेगी ।

विवरण

अनिवार्य रूप में सेवा राज्य का नाम निवृत्त अधिकारियों की संख्या

	आई० पी० एम०	आई० ए० एम०
आन्ध्र प्रदेश	2	2
गुजरात	—	3
मध्य प्रदेश	3	1
महाराष्ट्र	1	1
उड़ीसा	—	1
पंजाब	3	—
राजस्थान	—	1
तमिल नाडु	3	1
पश्चिम बंगाल	—	1
योग	12	11

Irregularities committed by the D.T.C. Management for the purchase of Accessories for Buses

1465. SHRI RAMANAND TIWARY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government's attention has been drawn to the irregularities committed by the DTC Management for the purchase of accessories for buses;

(b) if so, whether Government propose to set up a Commission to examine these irregularities; and

(c) if so, facts thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) and (c). Certain irregularities alleged to have been committed by the

DTC Management in regard to purchases of accessories for buses and items like paint, printing paper etc. are being looked into by the Stores and Purchase Committee of the DTC Board. So far as the allegations about purchase of tyres and boiler are concerned, enquiries are being conducted by CBI.

Setting up of a new T. V. Station at Ahmedabad in Gujarat

1466. PROF. P. G. MAVALANKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up a regular new T.V. station at Ahmedabad in Gujarat;

(b) if so, the main features thereof; and

(c) the time by which it is proposed to be set up?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) No, Sir.

(b) and (c). Does not arise.

Setting up of Shipyard on the Eastern and Western Coasts of India

1467. PROF. P. G. MAVALANKAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have now reached some concrete decisions regarding the setting up of new additional shipyards on the Eastern and Western coasts of India; and

(b) if so, facts thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

Deployment of B.S.F.

1468. PROF. P. G. MAVALANKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of policemen and officers employed in the Border Security Force and the nature and actual states of their operations during the last 3 years (1974, 1975 and 1976) in the various parts of the country;

(b) whether Government propose to formulate a new policy regarding deployment and use of the B.S.F.;

(c) if so, broad details thereof; and

(d) the total cost to the exchequer for the maintenance of the B.S.F. in the year 1974, 1975 and 1976?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) and (d). A statement showing the sanctioned strength of the B.S.F. and the expenditure incurred on the Force during 1974, 1975 and 1976 is attached. During these years, BSF mainly remained deployed on border security duties on the international borders. However, occasionally it was made available to the State Governments, at their request, to assist them in the maintenance of law and order.

(b) and (c). The changes brought about by Article 257-A of the Constitution in regard to the deployment of BSF and other para-Military forces would be reviewed alongwith the other provisions of the 42nd amendment to the Constitution in due course.

Statement

Strength as on	Officers	Subordinate officers and other ranks
1-1-1974	1427	82,305
1-1-1975	1425	82,444
1-1-1976	1524	82,636

Years	Expenditure in thousands of Rupees
1974-75	6,11,445
1975-76	6,94,016
1976-77	7,19,393